

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5990**

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

DEPLOYMENT OF WOMEN POLICE OFFICER

5990. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal for deployment of women police officer in every village for the security of women in the country; and

(b) if so, the details thereof and the present status in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b):As per the seventh schedule to the constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of deployment of police officers including women police officers, prevention, detection, registration, investigation and prosecution of all crimes, within their jurisdiction, lies with the State Government/ Union Territory Administrations.
